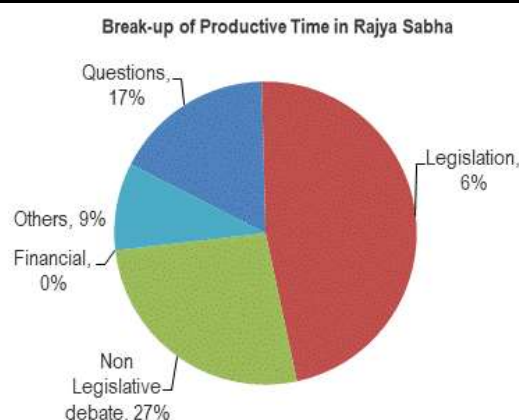
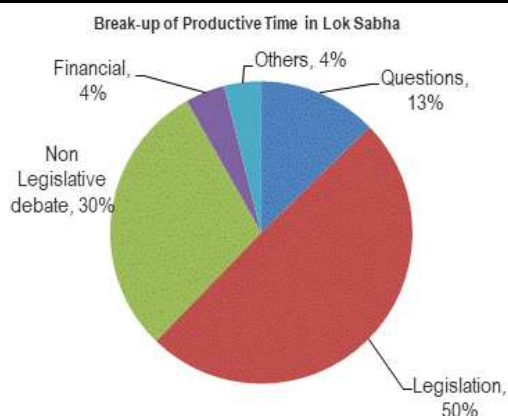


Plan vs. Performance

Monsoon Session: July 18, 2018 – August 10, 2018

This note lists the legislative business planned by Parliament and compares it with the actual performance during Monsoon Session 2018.

	Plan	Actual
No. of Sittings (Lok Sabha)	18	17
No. of Sittings (Rajya Sabha)	18	17
No. of Bills for passage		
- Finance and Appropriation Bills	0	2
- Other Bills	43	18
No. of Bills for introduction		
- Finance and Appropriation Bills	0	2
- Other Bills	18	20
No. of Bills for withdrawal	3	4



The Monsoon Session of Parliament adjourned *sine die* on August 10, 2018. Lok Sabha voted on a no-confidence motion which was won by the government. It also discussed issues related to recent floods and draught situation in the country. Rajya Sabha discussed the final draft of National Register of Citizens in Assam, non-implementation of the provisions of Andhra Pradesh Reorganising Act, incidents of misuse of social media and mob lynching. Rajya Sabha also elected its Deputy Chairman. In addition, the supplementary demands for grants were discussed in Lok Sabha.

20 legislative Bills were introduced during the session and 17 were passed other than the two Appropriation Bills. Four Bills were withdrawn. Lok Sabha worked for 110% of the scheduled hours and Rajya Sabha for 68%.

Bills listed for passage

Short Title	Lok Sabha	Rajya Sabha
Finance		
The Fugitive Economic Offenders Bill, 2018 – To replace an Ordinance	Passed on 19 Jul 2018	Passed on 25 Jul 2018
The Negotiable Instruments (Amendment) Bill, 2017	Passed on 23 Jul 2018	Passed on 26 Jul 2018
The State Banks (Repeal and Amendment) Bill, 2017	Passed on 30 Jul 2018	Passed on 19 Jul 2018

Short Title	Lok Sabha	Rajya Sabha
Education		
The Right of Children to Free and Compulsory Education (Second Amendment) Bill, 2017	Passed on 18 Jul 2018	
The National Council for Teacher Education (Amendment) Bill 2017	Passed on 23 Jul 2018	
The National Sports University Bill, 2017	Withdrawn and replaced by a new Bill on 23 Jul 2018	
Security / Law / Strategic Affairs		
The Prevention of Corruption (Amendment) Bill, 2013	Passed on 18 Jul 2018	Passed on 18 Jul 2018
The Whistle Blowers Protection (Amendment) Bill, 2015	Passed on 13 May 2015	
The Muslim Women (Protection of Rights on Marriage) Bill, 2017	Passed on 28 Dec 2017	
The Transgender Persons (Protection of Rights) Bill, 2016		
The Representation of the People (Amendment) Bill, 2017	Passed on 9 Aug 2018	
The Specific Relief (Amendment) Bill, 2017	Passed on 18 Jul 2018	Passed on 18 Jul 2018
* The Constitution (123rd Amendment) Bill, 2017	Passed on 2 Aug 2018	Passed on 6 Aug 2018
The National Commission for Backward Classes (Repeal) Bill, 2017	Passed on 9 Aug 2018	Passed on 6 Aug 2018
The New Delhi International Arbitration Centre Bill, 2018		
Health		
The National Medical Commission Bill, 2017		
The Surrogacy (Regulation) Bill, 2016		
The Dentists (Amendment) Bill, 2017		
Consumer Affairs, Food and Public Distribution		
The Consumer Protection Bill, 2018		
Labour		
The Factories (Amendment) Bill, 2016	Passed on 10 Aug 2016	
Shipping/ Transport		
The Motor Vehicles (Amendment) Bill, 2016	Passed on 10 Apr 2017	
The Major Port Authorities Bill, 2016		
Urban Development		
The Requisitioning and Acquisition of Immovable Property (Amendment) Bill, 2017	Passed on 7 Aug 2018	Passed on 18 Jul 2018
The Ancient Monuments and Archaeological Sites and Remains (Amendment) Bill, 2017	Passed on 2 Jan 2018	
The Public Premises (Eviction of Unauthorised Occupants) Amendment Bill, 2017		

Note: Blank cell indicates that the Bill was not passed by that House.

Bills listed for introduction and passage

Short Title	Lok Sabha	Rajya Sabha
Finance		
The Insolvency and Bankruptcy Code (Second Amendment) Bill, 2018 – To replace an Ordinance	Introduced on 23 Jul 2018 Passed on 31 Jul 2018	Passed on 10 Aug 2017
The Banning of Unregulated Deposit Schemes Bill, 2018	Introduced on 18 Jul 2018	
The Central Goods and Services Tax (Amendment) Bill, 2018	Introduced on 7 Aug 2018 Passed on 9 Aug 2018	Deemed to be passed as it is a money Bill
The Integrated Goods and Services Tax (Amendment) Bill, 2018	Introduced on 7 Aug 2018 Passed on 9 Aug 2018	Deemed to be passed as it is a money Bill
The Union Territory Goods and Service Tax (Amendment) Bill, 2018	Introduced on 7 Aug 2018 Passed on 9 Aug 2018	Deemed to be passed as it is a money Bill

Short Title	Lok Sabha	Rajya Sabha
The Goods and Services Tax (Compensation to States) Amendment Bill, 2018	Introduced on 7 Aug 2018 Passed on 9 Aug 2018	Deemed to be passed as it is a money Bill
The Right to Information (Amendment) Bill, 2018		
Health and Education		
The Homoeopathy Central Council (Amendment) Bill, 2018 – To replace an Ordinance	Introduced on 23 Jul 2018 Passed on 30 Jul 2018	Passed on 9 Aug 2018
Law and Justice		
The Criminal Law Amendment Bill, 2018 – To replace an Ordinance	Introduced on 23 Jul 2018 Passed on 30 Jul 2018	Passed on 6 Aug 2018
The Arbitration and Conciliation (Amendment) Bill, 2018	Introduced on 18 Jul 2018 Passed on 10 Aug 2018	
The Trafficking of Persons (Prevention, Protection and Rehabilitation) Bill, 2018	Introduced on 18 Jul 2018 Passed on 26 Jul 2018	
The Commercial Courts, Commercial Division and Commercial Appellate Division of High Courts (Amendment) Bill, 2018 – To replace an Ordinance	Introduced on 23 Jul 2018 Passed on 1 Aug 2018	Passed on 10 Aug 2018
Science and Technology		
The DNA Technology (Use and Application) Regulation Bill, 2018	Introduced on 7 Aug 2018	
Civil Aviation		
The Airports Economic Regulatory Authority of India (Amendment) Bill, 2018	Introduced on 18 Jul 2018	
Micro, Small and Medium Enterprises		
The Micro, Small and Medium Enterprises Development (Amendment) Bill, 2018	Introduced on 23 Jul 2018	
Social Justice		
The National Trust for Welfare of Persons with Autism, Cerebral Palsy, Mental Retardation and Multiple Disabilities (Amendment) Bill, 2018		Introduced on 18 Jul 2018
The Protection of Human Rights (Amendment) Bill, 2018	Introduced on 7 Aug 2018	
Water Resources		
The Dam Safety Bill, 2018		

Note: Blank cell indicates that the Bill was not introduced in any House or passed by any House.

Bills not listed for introduction and passage but introduced and passed

Short Title	Lok Sabha	Rajya Sabha
The Scheduled Castes and the Scheduled Tribes (Prevention of Atrocities) Amendment Bill, 2018	Introduced on 3 Aug 2018 Passed on 6 Aug 2018	Passed on 9 Aug 2018
The National Sports University Bill, 2018 - To replace an Ordinance	Introduced on 23 Jul 2018 Passed on 3 Aug 2018	Passed on 9 Aug 2018
The Appropriation (No. 5) Bill, 2018	Introduced on 7 Aug 2018 Passed on 7 Aug 2018	Deemed to be passed as it is a money Bill
The Appropriation (No. 4) Bill, 2018	Introduced on 7 Aug 2018 Passed on 7 Aug 2018	Deemed to be passed as it is a money Bill

Bills not listed for introduction but introduced

Short Title	Lok Sabha	Rajya Sabha
The Juvenile Justice (Care and Protection of Children) Amendment Bill, 2018	Introduced on 6 Aug 2018	
The Personal Laws (Amendment) Bill, 2018	Introduced on 10 Aug 2018	

Bills listed for withdrawal

Short Title	Withdrawn on	Remarks
The Nalanda University (Amendment) Bill, 2013		
The Armed Forces Tribunal (Amendment) Bill, 2012	18 Jul 2018	
The Micro, Small and Medium Enterprises Development (Amendment) Bill, 2015	23 Jul 2018	Replaced by a new Bill

Note: Blank cell indicates that the Bill was not withdrawn.

Bills not listed for withdrawal but withdrawn

Short Title	Withdrawn on	Remarks
The National Sports University Bill, 2017	23 Jul 2018	Replaced by a new Bill
The Financial Resolution and Deposit Insurance Bill, 2017	7 Aug 2018	

Sources: Bulletins of Lok Sabha and Rajya Sabha; PRS.

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